

15-3-07

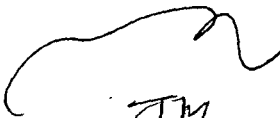
Hon Mr. AK Singh, AM
Hon Mr M. Karthikeyan, JM.

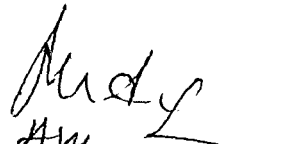
App: None.

Resp: Sri SMS Srinivas.

Applicant's counsel, filed
M-A 3023/06 seeking permission
for withdrawal of the case on
the ground that the applicant has
expired on 31-8-06.

In view of the above circumstances,
the OA is dismissed as withdrawn.


JM


AM

ok
copy of order
dated 15.3.2007
per order on 19-3-07
19-3-2007